224	Written Answers to	[RAJYA SABHA]	Unstarred Questions

States/Uts	Rural Schools	Urban Schools
Tamil Nadu	8276	4998
Telangana	7183	5377
Tripura	918	187
Uttar Pradesh	22990	5402
Uttarakhand	3089	610
West Bengal	7240	2729
All	177596	75455

Source: UDISE2017-18 (Provisional)

## Election duty exemption for lady teachers

- 571. SHRI C.M. RAMESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it has come to the knowledge of Government about the problems faced by the lady school teachers who were put on election duty in the recently held general elections in NCT Delhi and if so, what remedial action has Government proposed to take with details thereof; and
- (b) whether Government is considering to exempt lady school teachers in NCT Delhi who are above 55 years of age, or those who are on the verge of retirement from being put on election duties in future, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) A few complaints have been received in the Election Commission of India (ECI) regarding inconvenience faced by some polling personnel including lady school teachers at the time of reception and deposition of machines after the poll. In this regard, necessary directions have been issued by ECI to all the District Election Officers/Returning Officers to ensure better facilitation in forthcoming elections. Further, the commission has also issued various instructions such as pregnant women or women who are in advanced stage of pregnancy and lactating women are exempted from election duty, randomization of female polling personnel, maintaining of dignity of polling staff regarding healthcare, transportation, food, civic amenities and payments

for polling personnel etc. as welfare measures for hardship faced by women polling personnel from time to time.

(b) No, Sir. At present there is no such proposal under consideration. However, in general, personnel who are retiring within 6 months are not engaged in election duty.

## Vacancies of teachers in schools of NCT of Delhi

- 572. SHRI C.M. RAMESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of vacancies of school teachers in Government schools in different disciplines in the NCT of Delhi, the details thereof, subject-wise;
- (b) out of these vacancies the number of disciplines in which process has been set in motion to fill these vacancies with details of any time-line thereof; and
- (c) whether Government proposes to avail the services of guest teachers in different disciplines in Government schools till the permanent posts are filled up and the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The statement showing subject-wise details of vacancies of school teachers in Government schools under Directorate of Education, NCT of Delhi in different disciplines is given in Statement-I (*See* below). Requisition for 1289 posts of PGTs and EVGCs has already been sent to DSSSB. In addition, DPC for promotion from the post of TGT to PGT in respect of 1967 vacant posts has been conducted and promotion order is likely to be issued soon.

Requisition for 9981 posts of TGT/TGT (MIL) has been sent to DSSSB. Online applications received against vacant posts of TGT/TGT (MIL) for promotion are under process to be placed before DPC. Requisition for all the vacant posts of Assistant Teachers and Miscellaneous category teachers has been sent to DSSSB.

(c) 17673 Guest Teachers have been engaged for deployment in different Government schools by Directorate of Education, NCT of Delhi. The statement showing subject-wise number of guest teachers employed in Government schools in different disciplines in the NCT of Delhi is given in Statement-II (*See* below). Further, education is in the concurrent list and the recruitment, service conditions and deployment of teachers come under the purview the State/UT Government.